

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 28 FEB 1995

APPLICATION NO: 592 of 1995.

APPLICANTS:- Dr.K.B.Basappa,

V/S.

RESPONDENTS:- Secretary, Dptt. of Personnel & Public Grievances
and Pensions, New Delhi & others.

To

1. Sri.B.B.Bajentri, Advocate,
No.71-B, (1220), 2nd 22nd Cross,
Second Block, Rajajinagar,
Bangalore-560 055.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 14-02-1995.

Issued on
28/02/95

R

/c

for

DEPUTY SECRETARY

Sri. Dr. K.B. Basappa, Vs Secy. Dto. Pers. & Public Griev. and
Pensions, New Delhi.
OA 592/95

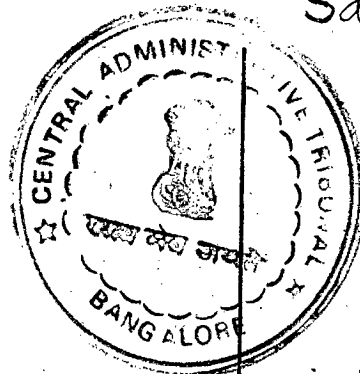
Date

Office Notes

Orders of Tribunal

PKS (VC)/TVR (MA)
14.2.95

Shri B.B. Bajentri,
learned counsel for the applicant
seeks leave to withdraw this
application. Permission granted.
Application stands dismissed
as withdrawn.



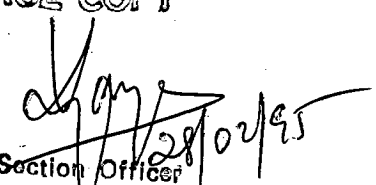
Sd/-

M(A)

Sd/-

V.C.

TRUE COPY


Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore